

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The total credit given by Steel Authority of India Limited (SAIL) during 1992-93 and 1993-94 respectively is as Under:

Year	Amount (Rs. in Crores)
1992-93	792.65
1993-94	2434.92

(b) It is not in the commercial interest of SAIL to reveal the names of the companies to whom credit was extended.

(c) The total recovery of credit is as under:

Year	Amount (Rs. in Crores)
1992-93	792.65
1993-94	2397.69

(d) and (e). There is no outstanding due for 1992-93. For 1993-94, effective follow-up action is taken to recover the amount due from the customers, a majority of which are Government Departments and Public Undertakings.

[Translation]

#### **Development and Maintenance of National Highways in Urban Areas**

3786. DR. LAXMINARAYAN PANDEYA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the work of development and maintenance of National Highways in urban areas is undertaken by the Union Government;

(b) if so, the details thereof and if not, the reason therefor;

(c) whether a proposal to reduce the width of road of National Highways in urban areas from 30 meters to 25 meters is under consideration of the Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The portions of the National Highways passing through towns having a population of 20,000 or more are not treated as National Highways and are generally the responsibility of the local Administration. However, the Central Government provides a suitable contribution on per kilometre basis for maintenance of such portions. In case of eligible urban links, expenditure on development works on such portions is also met from National Highways funds.

(c) No, Sir.

(d) Does not arise.

[English]

#### **Developments in Rwanda**

3787. SHRI SUDHIR SAWANT:  
SHRI CHITTA BASU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the extreme distress being faced by the people of Rwanda;

(b) if so, the details thereof;

(c) whether the Government have re-